

(1)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

R.A.NO.82/2003 IN O.A.NO.1342/01

Thursday, this the 20th day of March, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri Govindan S. Tampi, Member (A)

Dr. Ajay Kumar Acharya  
Quarter No.1/33, Refinery Nagar  
Mathura (UP)

..Applicant  
(By Advocate: Shri D.N.Sharma)

Versus

1. Union of India through  
the Secretary to the Govt. of India  
Ministry of Human Resources Development  
(Kendriya Vidyalaya Sangathan Wing)  
Shastri Bhawan, New Delhi
2. The Commissioner  
Kendriya Vidyalaya Sangathan  
10, Institutional Area, Shaheed Jeet  
Singh Marg, New Delhi
3. The Assistant Commissioner  
Kendriya Vidyalaya Sangathan,  
Regional Office, Sector "J"  
Aliganj, Lucknow (UP)
4. The Principal  
Kendriya Vidyalaya, Refinery Nagar  
Mathura (UP)

..Respondents  
(By Advocate: Shri H.Jayaraman for Shri S.Rajappa)

O R D E R (ORAL)

Justice V.S. Aggarwal:

No good ground to review. Dismissed.

(Govindan S. Tampi)  
Member (A)

sunil/

(V.S. Aggarwal)  
Chairman